

MONIKA AGARWAL
INSOLVENCY PROFESSIONAL
IBBI/IPA-001/ IP-P01137/2018-19/11866
PAN-AEEPA4335C
AFA No: AA1/11866/02/300627/109165
Valid upto: 30.06.2027
Mobile: 98739 24087

205, CHOPRA COMPLEX
8, PREET VIHAR
COMMUNITY CENTER
DELHI-110092
PH. 42420632, 22445106
E-mail:
cacsmonika.agarwal@gmail.com
liquidator.amsure@gmail.com

To,

M/S AMSURE CONSULTANTS LIMITED
(Under Voluntary Liquidation)
Level 15 Eros Corporate Towers,
Nehru Place, South Delhi, New Delhi,
Delhi, India,110019

Sub: List of Stakeholders in the matter Voluntary Liquidation of M/S AMSURE CONSULTANTS LIMITED (Under Voluntary Liquidation)

Dear Sir/ Ma'am,

In accordance with Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 please find enclosed the list of stakeholder's on the basis of claims received and accepted in the manner of Voluntary Liquidation of 'M/s Amsure Consultants Limited.'





(Monika Agarwal)

Liquidator in the matter of

Amsure Consultants Limited (Under Voluntary Liquidation)

IBBI/IPA-001/IP-P01137/2018-19/11866

Address: 205, Chopra Complex, 8, Preet Vihar

Community Centre, New Delhi-110092

E-mail id: cacsmonika.agarwal@gmail.com / liquidator.amsure@gmail.com

Mob. No. 9873924087 AFA No: AA1/11866/02/300627/109165 Valid up to: 30.06.2027

Name of Corporate Debtor: AMSURE CONSULTANTS LIMITED; Date of Commencement: 31.03.2026; List of Stakeholders as on : 11.05.2026

List of Operational Creditors (Other than Workmen, Employees and Government Dues)

Sl. No	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/no)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Star Record Management Private Limited	22.04.2026	22,761/-	22,761/-	-	NO	-	100%	-	-	-	-	Admitted in Whole
2.	M. Sharma	29.04.2026	24,460/-	24,460/-	-	NO	-	100%	-	-	-	-	Admitted in Whole
3.	SG Associates	17.04.2026	37,50,000/-	37,50,000/-	-	NO	-	100%	-	-	-	-	Admitted in Whole
4.	Walker Chandiook & Co LLP	30.04.2026	3,21,368/-	3,21,368/-	-	NO	-	100%	-	-	-	-	Admitted in Whole
Total			41,18,589/-	41,18,589/-									

Note:

1. R.K. Baheti & Co., reflected with an amount of ₹4,414.40 in the DOS list, confirmed through email dated April 30, 2026, that no payment is outstanding against the Company.
2. Storemore Storage Solutions Pvt Ltd, shown as an Operational Creditor with an amount of ₹24,135.00 in the DOS list, confirmed through email dated May 7, 2026, that it has no claim outstanding against the Company.


(Monika Agarwal)



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Amsure Consultants Limited (Under Voluntary Liquidation)

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